Declaration of Assets and Liabilities

Year 2020-21

37000 (2000) A. Details of movable assets
(Assets in joint name indicate

(Assets in joint name indicating the extent of joint ownership will also have to be

2 mortgiven)

15/2/no	*Sr.	Description	*Self	*Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
Land T			1000/	K	1		X
2372	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	74.000= SBI BVM.	×	*	^	2
8 (0 1	(iii)	Bonds, Debentures and Shares in companies	×		×.	~	9
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	*	^	٨	~	*
	(v)	Motor Vehicles (details of make, etc.)		^	^	7	9
	(vi)	Jewellery (give details of weight and value)	ĸ	œ	, X	X ann	
(Other assets, such as values of claims / interests	*	A .	Α	χ .	X

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

a	Iso have to be indicated]			FATHER	extent of joint	ownership will
-MA	lo.	Self	Spou: Name	se Dependant	-1 Dependant-2	Dependant-3 Etc. Name
(1)	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	×	x	5 9 GT MADHUBAN		×
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	x	×	.,	×	×
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	^	×	*	SALENDA MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON MACON	×
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	x	*	2 93T MADHUBANI	×	X
(v)	Others (such as interest in property)	x	×	Λ		A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

∜Sr. ™No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Department (s)	territorio persono de la constanta de la const
	(ii) Loans from financial institutions	Δ	^\
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	ά	4
	(b) dues to departments dealing with supply of water	K	1
-	(c) dues to departments		
	dealing with supply of electricity	×	A Comment

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	(d) dues to departments dealing with telephones	×	***************************************
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	. *	
(b)		X	×
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also	FWJPKY877B	
	indicate the assessment year upto which Wealth Tax return filed.]		Constitution of the second sec
	(iii) Sales Tax [Only in case of proprietary business]		Publishing - S
	(iv) Property Tax		

reisonal Detail	20 - 10 - 10 - 10 - 10 - 10 - 10 - 10 -
GPF/CPF/PRAN No. :- Gender :-	120185365649 M (M/F)
Date of Birth :-	0 3 1 0 1 9 9 6 (DD/MM/YYYY
Class/Group :-	C (A/B/C)
Cadre :-	BIHAR VIDHAN SABHA (PATNA). (Full Name e.g. B.A.SBihar Administrative Service,
Home District - I	B.S.S Bihar Secretariat Service etc.)
	MADHUBANI
I hereby declare knowledge and belief.	that the above details are true to the best of my

Signature Chandon Kumar

Name of Employee: CHANDAN KumAR.

Place: DATNA.

Designation: AFFICE ATTENDANT (FARRASH).

Department: BIHAR VIDHAN SADHA (PATNA) Designation: AFFICE ATTENDANT

Date: 12-02-202

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.